

THE HIGH COURT OF MEGHALAYA
SHILLONG
NOTICE

NO.HCM.III/166/2019-JudI./Part-I/606

Dated Shillong, the 08th October, 2026

It is hereby notified for the information of all concerned that, **with immediate effect and until further orders**, urgent matters, if any, during vacations may be filed and processed through the following Vacation Officers:

1. **Shri B.M. Sangma, Joint Registrar (Listing)**
Contact No.: **7005449972**
2. **Shri D. Marbaniang, Assistant Registrar (Filing Section)**
Contact No.: **9436733184**
3. **Shri E. Hujon, Superintendent (Judicial Section)**
Contact No.: **8794702216**

All urgent matters sought to be filed during vacations shall be accompanied by an application clearly stating the nature and grounds of urgency.

Only matters of extreme urgency requiring immediate consideration shall be listed during vacations, **subject to the approval of Hon'ble the Chief Justice**.

By Order,


REGISTRAR GENERAL

Memo NO.HCM.III/166/2019-JudI./Part-I/606A

Dated Shillong, the 08th October, 2026

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, for favour of kind information of His Lordship.
5. The P.S. to the Advocate General/Additional Advocate General, Meghalaya, Shillong, for favour of kind information.
6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong, for favour of kind information.
7. The Registrar (Judicial Service)-cum-CPC, High Court of Meghalaya, Shillong, for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong, for favour of kind information.

9. The President/Secretary, High Court of Meghalaya Bar Association, Shillong, for information and circulation amongst its members.
10. The Vacation Officers concerned, for information and necessary action.
11. All Court Masters/Court Officers concerned, for information and necessary action.
- ✓ 12. The System Analyst, High Court of Meghalaya, Shillong, for uploading the notice on the official website.
13. Notice Board.
14. Office File.



REGISTRAR GENERAL

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8/10/26